

**Central Administrative Tribunal
Principal Bench, New Delhi**

**RA No.175/2014
In
OA No.1521/2013**

this the 20th day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. V.N.Gaur, Member (A)**

Smt. Sushila Dabas
Principal (Pry. School)
R/o B-86, Pushpanjali Enclave
Pitampura, Delhi – 110 034.Review applicant

(By Advocate:None)

Versus

1. Commissioner
North Delhi Municipal Corporation
Dr. Shyama Prasad Mukherjee
Civic Centre, Minto Road
New Delhi – 110 002.
2. Additional Commissioner (Edu.)
North Delhi Municipal Corporation
Dr. Shyama Prasad Mukherjee
Civic Centre, Minto Road
New Delhi – 110 002.
3. Director of Education
North Delhi Municipal Corporation
Dr. Shyama Prasad Mukherjee
Civic Centre, Minto Road
New Delhi – 110 002.
4. Dy. Assistant Director of Education
Rohini Zone
North Delhi Municipal Corporation
Zonal Office Building
Rohini, Delhi – 110 085.
5. Assistant Director of Education (Admn.)
North Delhi Municipal Corporation

Dr. Shyama Prasad Mukherjee
Civic Centre, Minto Road
New Delhi – 110 002.

.....Respondents

(By Advocate:Shri R.K.Jain)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

None for the applicant. It is seen that on earlier occasions i.e. 11.03.2016 and 02.05.2016 also, there was no representation on behalf of the Review Applicant.

2. Therefore, RA is dismissed for default and non prosecution.

(V.N.Gaur)
Member (A)

(V. Ajay Kumar)
Member (J)

/uma/